

1	2	3	4
01.12.2011	65.64		Reduction in Prices
24.05.2012	73.18		Increase in Prices
03.06.2012	71.16		Reduction in Prices
18.06.2012	70.24	41.29	Rebate (Petrol)/Removal of rebate (Diesel) in VAT at Delhi
29.06.2012	67.78		Reduction in Prices
24.07.2012	68.48		Increase in Prices
01.08.2012	68.46	41.32	Revision in siding/shunting charges
14.09.2012		46.95	Increase in Prices
07.10.2012			Increase in LPG distributor commission
09.10.2012	67.90		Reduction in Price
27.10.2012	68.19	47.15	Increase in dealer commission
16.11.2012	67.24		Reduction in Price
	67.24	47.15	Current RSP at Delhi

Note — price of petrol from 26.6.2010 onwards are as per IOCL.

Cancellation of Permanent Airport Entry Permits

*154. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Aviation Security Regulator is planning to drop the system of issuing Permanent Airport Entry Permits/Passes to VIP Protocol and Transferable Passes issued to embassy personnel;

(b) if so, the details thereof and the reasons therefor;

(c) the number of passes presently issued to various Government officials and embassy officials;

(d) whether any alternative arrangement has been envisaged to replace the existing system; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir. No such proposal is under consideration of this Ministry.

(b) Does not arise.

(c) The total number of passes issued to Government and Embassy Officials are 1486.

(d) and (e) Do not arise.

**Oil and natural gas explorations in Uttar
Pradesh and Bihar**

†*155. SHRI JUGUL KISHORE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of exploration blocks awarded in Uttar Pradesh and Bihar during the year 2011-12 under production sharing contract in oil and gas sector;

(b) whether contracts have been awarded in other States also including Uttar Pradesh for exploration of oil and natural gas reserves;

(c) the number of drillings made during the last three years and the details of those places where drillings were carried-out; and

(d) the details of results of efforts made in this regard, so far, and the potential it holds for the future?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI M. VEERAPPA MOILY): (a) No exploration block was awarded in the year 2011-12 under the Production Sharing Contract (PSC) regime in the States of Uttar Pradesh and Bihar.

(b) Yes. So far, under the PSC regime, Government has awarded a total of 282 exploration blocks (28 Blocks under Pre-NELP and 254 Blocks under NELP bidding rounds) in the country. Out of these, 4 exploration blocks were awarded in Uttar Pradesh.

†Original notice of the question was received in Hindi.